HARYANA VIDHAN SABHA

Un-Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 1st March, 2013.

To Check Noise Pollution

- **264. SH. SAMPAT SINGH, M.L.A.**: Will the Environment Minister be pleased to state:
 - a) the impact of noise pollution on the health of residents and on persons walking on roads in open togetherwith rules and regulations to control this type of pollution;
 - b) how the pollution department control, the noise of religious places, private parties, incessant honking on roads, aircrafts, never ending construction activity, loud speakers, etc;
 - c) the number of Continuous Ambient Air Quality Stations installed in the state in Govt. and private sector along-with details thereof;
 - d) the steps and action taken against the defaulters; and
 - e) the time by which Continuous Ambient Air Quality Stations are likely to be installed in the other cities also ?

Chandigarh: The 20th February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha